പതിനാലാം കേരള നിയമസഭ പത്താം സമ്മേളനം ബുള്ളറ്റിൽ ഭാഗം-II 2018 മാർച്ച്,19

നമ്പർ.431

2018-ലെ കേരള ധനകാരു ബില്ലിന് നിയമവകപ്പിൽ നിന്ന് ലഭിച്ച ശുദ്ധിപത്രം അംഗങ്ങളുടെ അറിവിലേക്കായി ചുവടെ ചേർക്കുന്നു.

ERRATUM

In the Kerala Finance Bill, 2018 published as Bill No. 125 of the Fourteenth Kerala Legislative Assembly, in the Extract from the relevant portions of the Kerala Motor Vehicles Taxation Act, 1976 (19 of 1976)

for

'Annexure-II

LUMP SUM TAX

[see proviso to sections 3(1) and 4(1)]

1	Goods Carriages having GVW up to 3000 Kg				
(i)	Motor Cycle trucks not exceeding 300 Kg.	3000			
(ii)	Goods Carriages with GVW not exceeding 1000 Kg.				
(iii)	Goods Carriages with GVW exceeding 1000Kg. but not exceeding 1500 Kg.				
(iv)	Goods carriages with GVW exceeding 1500 Kg. but not exceeding 2000 Kg.				
(v)	Goods Carriages with GVW exceeding 2000 Kg. but not exceeding 3000 Kg.	15600."			

read

" Annexure-II

Lump sum Tax

[see proviso to sections 3(1) and 4(1)]

SI. No.	Class of Vehicle		Rates of tax for 5 years		
				(in Rupees)	
(1)		(2)		(3)	···· <u>*</u> ···
A.	Old Motor cy cycles with atta mechanical po with or withou		, <u></u> ,		
	XX	XX	XX	XX	
C.	New autoricksl originally regis April, 2010 and				
	XX	XX	ХX	XX	

1	Goods Carriages having GVW up to 3000 Kg		
(i)	Motor Cycle trucks not exceeding 300 Kg.	3000	
(ii)	Goods Carriages with GVW not exceeding 1000 Kg.	5000	
(iii)	Goods Carriages with GVW exceeding 1000 Kg. but not exceeding 1500 Kg.	9400	
(iv)	Goods Carriages with GVW exceeding 1500 Kg. but not exceeding 2000 Kg.	12200	
(v)	Goods Carriages with GVW exceeding 2000 Kg. but not exceeding 3000 Kg.	15600."	

വി. കെ. ബാബു പ്രകാശ്, സെക്രട്ടറി.